

Seventeenth Loksabha

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Title: Request the Government to pay Rs. 1017 Crore arrears to the sugarcane farmers of Tamil Nadu.

DR. T. R. PAARIVENDHAR (PERAMBALUR): Hon. Speaker, Sir, I am glad to get this opportunity to speak in the Zero Hour. My representation is about the farmers of Tamil Nadu. In the Budget 2019-20, the Government spoke very much about the farmers. In the circumstances, the sugarcane growers in Tamil Nadu launched an agitation from 16th July 2019 against the State Government for their genuine grievances. More than 500 farmers were arrested. The reason for their agitation was that the special support price announced by the Government from 2013-14 has not been paid so far. The private sugar mills, public sector sugar mills and cooperative sugar mills have to pay Rs. 1017 crore to the farmers. The Central Government has instructed the State Government to pay the arrears within 14 days but the State Government has failed to pay the amount. So, I want to know whether the Central Government can urge the State Government to solve this issue.